

upto-date position of implementation thereof was filed in the Supreme Court by the Central Government as well as the Haryana Government. The Bandhua Mukti Morcha has recently filed a contempt petition in the Supreme Court in this case and in their order dated 24.4.1985, the Supreme Court has directed the Central Government and the Government of Haryana to file counter-Affidavits explaining the latest position of implementation of the directives. A Counter-Affidavit explaining the latest position in respect of the directives with which the Central Government is concerned has already been filed in the Supreme Court on 7th May, 1985. The Government of Haryana are filing their Counter-Affidavit separately.

Retirement Age of Journalists

6283. DR. KRUPASINDHU BHOI: Will the Minister of LABOUR be pleased to state :

(a) whether Government have been urged upon to raise the retirement age of journalists ;

(b) if so, the reaction of Government thereto ; and

(c) the steps proposed to be taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) and (c) : Does not arise.

Schemes Submitted by Coconut Development Board

6284. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Coconut Development Board has submitted different schemes

worth Rs. 20 crores for the development of Coconut in Kerala ;

(b) if so, the main features of the schemes ; and

(c) whether these schemes have been approved without any change ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The Coconut Development Board has submitted a proposal for development of coconut during the Seventh Five Year Plan at an estimated outlay of Rs. 20.77 crores. The schemes proposed for Kerala are estimated to cost Rs. 6 crores.

The main features of the schemes proposed for Kerala are : planting and replanting subsidy, creation of irrigation facilities and financial assistance to growers cooperative societies for processing industry.

(c) The Seventh Plan proposals are under consideration.

Filling up of Vacant Posts in Coconut Development Board

6285. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the posts of numbers of the Coconut Development Board are lying vacant ;

(b) if so, the reasons for not filling up the vacancies ; and

(c) the steps being taken to appoint members on this Board ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c) :